GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:1641 ANSWERED ON:05.03.2015 TECHNICAL ELIGIBILITY OF COAL BLOCKS BIDDERS Maragatham Smt. K.

Will the Minister of COAL be pleased to state:

- (a) whether the Government has set up a Panel for technical eligibility of coal blocks bidders;
- (b) if so, the details thereof;
- (c) whether as many as 200 companies have been registered for the coal block bidding process; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (I/C) FOR COAL, POWER AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a)& (b): A Technical Evaluation Committee has been constituted for determining the technical eligibility of bidders in respect of e-auction of Schedule-I coal mines of the Coal Mines (Special Provisions) Second Ordinance, 2014 comprising of State Vigilance Commissioner, West Bengal (Chairman), Shri K.S. Ramasubban, IAS (Retd.), Shri Mohan Chuttani, Economic Advisor, Department of Industrial Policy & Promotion, Shri P.K. Kanchan, Additional DG, Directorate General of Supply &Disposal, Shri R.M. Malla, CMD, PTC India Financial Services Ltd., Shri Major Singh, Member (Planning), Central Electricity Authority, Ministry of Power, Representative of Ministry of Finance, Shri R.K. Bagchi, Director, National Institute of Secondary Steel Technology (NISST), Ministry of Steel and Shri R.K. Chopra, Director(T/P&D), Central Mine Planning & Design Institute Ltd.

(c)& (d): A total of 245 companies have registered for e-auction/allotment for Schedule-III &Schedule-III coal mines of the Ordinance.